

ORISSA HIGH COURT

FILING REPORT AS ON :06/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/38910/2024	WECAN SHELTERS PVT.LTD., CUTTACK VS SWETA KUMAR SAHOO	SIVA SANKAR CHAINI VS	// ()	
2	D-ARBP/38912/2024	WECAN SHELTERS PVT.LTD., CUTTACK VS PRASANT KUMAR SWAIN	SIVA SANKAR CHAINI VS	// ()	
3	D-BLAPL/27120/2024	RAJ @ MADAN MOHAN SAHU VS STATE OF ODISHA	ANIRUDHA DAS VS	RAMPUR (SONEPUR) /112 /2024 ()	
4	D-BLAPL/27124/2024 BLAPL/9148/2024	LAKHAN SINGH VS STATE OF ODISHA	SARBESWAR SAHOO VS	ORKEL /256 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000117/2024	AOD20220004505C202400047
5	D-BLAPL/27129/2024	BAPUNI NAYAK @ NAIK VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	KHAJURIPADA /28 /2024 ()	
6	D-BLAPL/27133/2024	SUJIT KUMAR PADHI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PARLAKHEMUNDI /313 /2023 ()	AOR20220001631C202400102
7	D-BLAPL/27134/2024	ASHAI PURTY VS STATE OF ODISHA	SARADA PRASAD DASH VS	MOHULDIHA /10 /2022 ()	
8	D-BLAPL/27136/2024	RAGHABA BISOI @ BISSOI VS STATE OF ODISHA	ARIJEET MISHRA VS	KUNDRA /102 /2024 ()	
9	D-BLAPL/27138/2024	RUPU HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /258 /2024 ()	
10	D-BLAPL/27140/2024	DHANAPATI HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /258 /2024 ()	
11	D-BLAPL/27141/2024	SANJAY MOHANTA @ SANJAY KUMAR MAHANTA VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /103 /2023 ()	

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12	D-BLAPL/27142/2024	SUJIT KUMAR PADHI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GURANDI /34 /2024 () //	AOR20220001631C202400101
13	D-BLAPL/27148/2024	CHIKU @ BRAHMANANDA ROUT VS STATE OF ODISHA	SANTOSH KUMAR BRAHMA VS	KANDARPUR /171 /2023 () //	
14	D-BLAPL/27156/2024	TANGURU @ DHARMENDRA PARIDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /267 /2024 () //	
15	D-BLAPL/27157/2024	TANGURU @ DHARMENDRA PARIDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /260 /2024 () //	
16	D-BLAPL/27159/2024	KHAGESWAR SAHU VS STATE OF ODISHA	JAGABANDHU SAHU VS	/ /0 () //	
17	D-BLAPL/27161/2024	VELLAPANDI M VS STATE OF ODISHA	BISWA RANJAN DAS VS	/ /0 () //	
18	D-BLAPL/27163/2024	BULU MALLIK VS STATE OF ODISHA	BISWA RANJAN DAS VS	/ /0 () //	
19	D-BLAPL/27166/2024	NABIN CHANDRA PATIKA VS STATE OF ODISHA	BISWA RANJAN DAS VS	/ /0 () //	
20	D-BLAPL/27170/2024	GAGAN BEHERA VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	REAMAL /91 /2024 () //	
21	D-BLAPL/27173/2024	MADHUSUDAN MOHANTY VS STATE OF ODISHA	SAMBIT BISWAL VS	CHANDRASEKHARPUR /276 /2024 () //	
22	D-BLAPL/27174/2024	ALOK MAJHI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	GARBANDHA /75 /2024 () //	
23	D-BLAPL/27175/2024	BISWAJIT DAS @ BITU	SAMBIT BISWAL	CHANDRASEKHARPUR /276 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/27179/2024	JAYARAM SAHU	DURGADATTA MOHAPATRA	KOMNA PS /170 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/27182/2024	MANOJ SAHU	DURGADATTA MOHAPATRA	KOMNA PS /170 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/27188/2024	PREMANTA PATEL	UNMESH CHANDRA JENA	LAIMURA /37 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/27189/2024	PIYA @ RAJESH MUNDA	SUSANTA KUMAR SAHU	THELKOLOI PS /106 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/27191/2024	RAMESWAR KHORA @ SAHIL	PRASANTA KUMAR SAHOO	MACHHKUND /56 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/27198/2024	BANA @ BANAMALI PRADHAN	RANJAN KUMAR NAYAK	KHALLIKOTE /414 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/27202/2024	BIJAY MAHANTA	SATYA RANJAN MULIA	CHOUWAR /78 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/27203/2024	MAMATA NAYAK	TAPAN JYOTI PANI	DELANGA /241 /2024	
	BLAPL/9151/2024	VS	VS	J.M.F.C.,PIPILI(Puri)	
		STATE OF ODISHA		GR/0000518/2024	
32	D-BLAPL/27210/2024	BHIMSEN BARIK @ RAJESH	TARA PRASAD MOHAPATRA	KRUSHNA PRASAD /180 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/27216/2024	DHANANJAY SINGH	AMLAN MOHANTY	MANGALPUR /120 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/27218/2024	UDAYA RAMESHBHAI MAKWANA	PRATIK DASH	S.P.(CID-CRL),CUTTACK /11 /2024	
		VS	VS	()	

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35	D-BLAPL/27220/2024	STATE OF ODISHA JAIMIN KUKUDEJA MEGHARAJBHAI VS	PRATIK DASH VS	// S.P.(CID-CRL),CUTTACK /11 /2024 ()	
36	D-BLAPL/27221/2024	STATE OF ODISHA BRIJESH DAYABHAI SATHIYA VS	PRATIK DASH VS	// S.P.(CID-CRL),CUTTACK /11 /2024 ()	
37	D-BLAPL/27222/2024	STATE OF ODISHA JAYANTA MALLICK VS	AMITAV TRIPATHY VS	// MALKANGIRI /317 /2024 ()	
38	D-BLAPL/27224/2024	STATE OF ODISHA SAROJ KUMAR SAHU VS	ASIT KUMAR OTTA VS	// BADSAAHI /414 /2023 ()	AOR20230000623C202400032
39	D-BLAPL/27229/2024	STATE OF ODISHA RAJKUMAR MANDAL VS	SATYANARAYAN MISHRA VS	// MALKANGIRI SADAR /105 /2024 ()	
40	D-BLAPL/27230/2024	STATE OF ODISHA SUNDAR SWAIN VS	SURYAKANTA DWIBEDI VS	// LOISINGHA(BOLANGIR) /136 /2022 ()	
41	D-BLAPL/27231/2024	STATE OF ODISHA SOUBHAGYA GHADEI @ SOUBHAGYA GHADEI VS	SURYAKANTA DWIBEDI VS	// /0 ()	
42	D-BLAPL/27232/2024	STATE OF ODISHA NIRANJAN KUMAR VS	SURYAKANTA DWIBEDI VS	// /0 ()	
43	D-BLAPL/27234/2024	STATE OF ODISHA DHANA@BRAHMANANDAKHANDAI VS	SIMSON JENA VS	// BOLAGARH P.S. /129 /2023 ()	
44	D-BLAPL/27235/2024	STATE OF ODISHA PREMCHAND NAIK @ MAHARAJ VS	ABHILASH MISHRA VS	// DUNGURIPALI /15 /2024 ()	
45	D-BLAPL/27236/2024	STATE OF ODISHA TUNA @ RANA PRATAP CHOUDHURY @ RANA PRATAP CHOUDHURY VS	SURYAKANTA DWIBEDI VS	// ASKA /2 /2016 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/27239/2024	SURYNARAYAN MALIK @ SURYAKANTA VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	RAJNAGAR /212 /2024 () //	
47	D-BLAPL/27240/2024	LOCHAN KUMAR PATEL VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	GOCHHAPADA /137 /2024 () //	
48	D-BLAPL/27247/2024	MANARANJAN PADHAN VS STATE OF ODISHA	SK. ZAFARULLA VS	/ /0 () //	
49	D-BLAPL/27250/2024	SAMBU @ SAMBHUNATH NAYAK VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	KISHORENAGAR (ANUGUL) /146 /2024 () //	
50	D-BLAPL/27251/2024	GATIKRUSHNA MAHAKUD VS STATE OF ODISHA	SATYABRATA PANDA VS	/ /0 () //	
51	D-BLAPL/27256/2024	MALAYARANJAN MAHAKUDA VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	TUMUDIBANDHA /108 /2024 () //	
52	D-BLAPL/27260/2024	MRUTYUNJAYA DIGAL @ MRYUTYUNJAYA DIGAL VS STATE OF ODISHA	BY @NIRMAYA SAHOO VS	RAIKIA /102 /2024 () //	
53	D-BLAPL/27261/2024	KISHORE MARANDI VS STATE OF ODISHA	KRUSHNA CHANDRA MOHANTY VS	BANGRIPOSI /167 /2021 () //	
54	D-BLAPL/27262/2024	KARTIKESWAR BARIK VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	SONEPUR /105 /2024 () //	AOD20240000678C202400006
55	D-CMAPL/38896/2024	AJIT@AJIT KUMAR MOHARANA VS SRADHANJALI MOHARANA	SANTOSH KUMAR DWIVEDY VS	/ / () //	
56	D-CMAPL/38943/2024	KISHORI MOHANTY VS RANJITA SWAIN	PRAFULLA CHANDRA DAS VS	/ / () //	
57	D-CMAPL/39031/2024	RADHAMANI DASH	ADV.	/ /	

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		VS	VS	0	
58	D-CMP/38881/2024	PURNA CHANDRA DASH BISWAKSEN SAHOO	KSHIROD KUMAR SAHOO	//	
		VS	VS	0	
59	D-CMP/38898/2024	COLLECTOR ,JAGATSINGHPUR JAMI VENKATA SURYAPRABHA	PRASANNA KUMAR MISHRA	//	
		VS	VS	0	
60	D-CMP/38902/2024	TARINI PRASAD NAYAK MAMATA SAMANTARAY	PRADEEP KUMAR KHUNTIA	//	
		VS	VS	0	
61	D-CMP/38917/2024	NANDITA MOHANTY GIRIJA SANKAR PATI	BASUDEV MISHRA	//	
		VS	VS	0	
62	D-CMP/38919/2024	JAYARAM GOUDO GOPINATH PANDA	PRAKASH KUMAR MISHRA	//	
		VS	VS	0	
63	D-CMP/38922/2024	KANHU CHARAN PANDA SUMITRA PATI	GOPINATH MISHRA	//	
		VS	VS	0	
64	D-CMP/38958/2024 CMP/1008/2024	GAURAB MISHRA PRAKASH KUMAR MOHAPATRA	SUSANTA KUMAR DASH	//	
		VS	VS	0	
65	D-CMP/38966/2024	JAJPUR MUNICIPALITY, JAJPUR CHITTARANJAN SAHU	NIRANJAN LENKA	//	DIST.& SESSIONS JUDGE,JAJPUR(Jajapur) Fao/0000028/2023
		VS	VS	0	
66	D-CMP/38985/2024	SARASWATI SAHU BAISHNAB CHARAN SINGH	PRAVAT RANJAN SUTAR	//	
		VS	VS	0	
67	D-CMP/39025/2024	PRATAP KUMAR RAY DINABANDHU BEHERA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
68	D-CMP/39028/2024	MANGULU BEHERA RAGHUNATH DAS	SITANSHU KUMAR DEY	//	
		VS	VS	0	

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		DINANATH DAS		//	
69	D-CONTC/38882/2024	RAGHUNATH PALEI	ADV.	//	
		VS	VS	0	
		SASWAT MISHRA, IAS		//	
70	D-CONTC/38905/2024	SUDHIR CHANDRA JENA	ADV.	//	
		VS	VS	0	
		SALINI PANDIT, I.A.S		//	
71	D-CONTC/38952/2024	RAMESH CHANDRA GOUDA	ADV	//	
		VS	VS	0	
		SALINI PANDIT, IAS		//	
72	D-CONTC/38955/2024	PRABHAKARA PANDA	ADV.	//	
		VS	VS	0	
		SALINI PANDIT, IAS		//	
73	D-CONTC/38959/2024	BHAJARAM NAYAK	ADV.	//	
		VS	VS	0	
		SALINI PANDIT, IAS		//	
74	D-CONTC/38961/2024	PANCHANAN NAYAK	ADV.	//	
		VS	VS	0	
		SALINI PANDIT, IAS		//	
75	D-CONTC/38968/2024	JITENDRA PRASAD SINGH	RAKESH BEHERA	//	
		VS	VS	0	
		DR. BASANTA KUMAR NAIK, SECRETARY GB OF DUTIKA SAHU COLLEGE, LAIDA		//	
76	D-CONTC/38982/2024	KRUSHNA CHANDRA MOHAPATRA	BHUBANESWAR DASH	//	
		VS	VS	0	
		ANAM CHARAN PATRA, VICE CHAIRMAN CDA,		//	
77	D-CONTC/38988/2024	BRAJENDRA NATH DAS	ADV.	//	
		VS	VS	0	
		BRUNDABAN SATPATHY, IAS		//	
78	D-CONTC/38990/2024	KRUSHNA CHANDRA MOHAPATRA	BHUBANESWAR DASH	//	
		VS	VS	0	
		ANAM CHARAN PATRA, VICE-CHAIRMAN, CDA		//	
79	D-CONTC/38994/2024	BIJAY KUMAR SATAPATHY	GYANA RANJAN SETHI	//	
		VS	VS	0	
		SHALINI PANDIT, IAS		//	

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80	D-CONTC/38998/2024	NIHAR KANTA BISWAL VS BISHNUPADA SETHI, PRINCIPAL SECRETARY, ST AND SC. DEVELOPMENT	ADV. VS	// 0	
81	D-CONTC/38999/2024	KESHAB DASH VS BISHNUPADA SETHI, PRINCIPAL SECRETARY, ST AND SC DEVELOPMENT, KHURDA	ADV. VS	// 0	
82	D-CONTC/39002/2024	SOUBHAGYA CHANDRA LENKA VS BISHNUPADA SETHI, PRINCIPAL SECRETARY, ST AND SC DEVELOPMENT, KHURDA	ADV. VS	// 0	
83	D-CONTC/39006/2024	ASISH KUMAR SAHU VS NARASINGHA DHAL, EXCISE COMMISSIONER, CUTTACK	ADV. VS	// 0	
84	D-CONTC/39007/2024	KOTHARI BISWAJIT MEKAP VS ARAVINDA AGRAWAL, IAS	ADV. VS	// 0	
85	D-CONTC/39017/2024	PULIN KUMAR DASH VS MANOJA AHUJA, IAS	ULLASH CHANDRA MOHANTY VS	// 0	
86	D-CONTC/39024/2024	BHASKAR HARI TRIPATHY VS SASWATA MISHRA, IAS	BIBHUTI BHUSAN SWAIN VS	// 0	
87	D-CONTC/39042/2024	SUBASINI SAHOO VS ARUN KUMAR SAHU, IAS	SAKUNTALA GHOSH VS	// 0	
88	D-CONTC/39044/2024	M/S SUDHIR LAKRA, SUNDARGARH VS ASHUTOSH KULKARNI, CEO, ROURKELA	ADV. VS	// 0	
89	D-CONTC/39060/2024	BANABIHARI MAHANTA VS ASWATHY S., IAS	ADV. VS	// 0	
90	D-CONTC/39061/2024	GOPAL KRUSHNA RAY VS ASWATHY S., IAS	ADV. VS	// 0	
91	D-CONTC/39062/2024	SAROJIN TRIPATHY	ADV.	//	

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		VS	VS	()	
		ASWATHY S., IAS		//	
92	D-CRLA/27130/2024	KRUSHNA CHANDRA KANHAR @ KANR	TRILOCHAN NANDA	BOUDH /8 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLA/27151/2024	KIRAN @ AYUSH JAGAT	DEEPALI MAHAPATRA	HIRAKUD /17 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLA/27193/2024	APARTI PUHAN	AJIT KUMAR MOHANTY	KHUNTUNI /129 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLA/27196/2024	PINTU BEHERA	SMRUTI RANJAN ROUT	ANGUL TOWN /1088 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLA/27248/2024	AKHILA RANA@MOHAPATRA	MANORANJAN MUDULI	NARASINGHPUR /148 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLA/27264/2024	BIJAY BEHERA	PURNA CHANDRA MOHARANA	TALABANIA /85 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLLP/27155/2024	RAILWAY PROTECTION FORCE	UDIT RANJAN JENA, CENTRAL GOVT. COUNSEL	//	AOD20220001905C202400009
		VS	VS	()	
		SUSANT KUMAR JENA		//	
99	D-CRLLP/27228/2024	SHIBA SANKAR JENA	RAMA CHANDRA JENA	SINGLA /119 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMC/27107/2024	RAMA CHANDRA JENA	JAGAMOHAN PATTANAIAK	CUTTACK VIGILANCE /7 /2021	AOR20220001586C202400034
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMC/27108/2024	DIPTIMOYEE NAYAK	JAGAMOHAN PATTANAIAK	CUTTACK VIGILANCE /7 /2021	AOR20220001586C202400035
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMC/27112/2024	MANOJ KUMAR SAHOO	ALOK KUMAR MOHAPATRA	BADAMBADI /249 /2024	
		VS	VS	()	

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103	D-CRLMC/27117/2024	STATE OF ODISHA KARTIK CHANDRA JENA VS	ALOK KUMAR MOHAPATRA VS	// BADAMBADI /249 /2024 ()	
104	D-CRLMC/27119/2024	STATE OF ODISHA JAYANTA KUMAR SAHOO VS	ALOK KUMAR MOHAPATRA VS	// BADAMBADI /249 /2024 ()	
105	D-CRLMC/27122/2024	STATE OF ODISHA JHADESWAR BAARIK VS	JAYANTA KUMAR MAJHI VS	// BALIAPAL /237 /2019 ()	
106	D-CRLMC/27128/2024	STATE OF ODISHA PRADEEP SAHOO VS	ALOK KUMAR MOHAPATRA VS	// BADAMBADI /249 /2024 ()	
107	D-CRLMC/27131/2024	STATE OF ODISHA SANTOSH KUMAR AGRAWAL VS	ANITA SAHOO VS	// LOISINGHA(BOLANGIR) /42 /2015 ()	
108	D-CRLMC/27135/2024	STATE OF ODISHA PRITI HANTAL@PRITI KUMARI HANTAL VS	PRAFULLA KUMAR RATH VS	// MACHHKUND /81 /2021 ()	AOR20220003697C202400012
109	D-CRLMC/27137/2024	STATE OF ODISHA KUMAR GOURAV SAHOO VS	ALOK KUMAR MOHAPATRA VS	// BADAMBADI /249 /2024 ()	
110	D-CRLMC/27153/2024	STATE OF ODISHA RATNAKAR NAYAK VS	PARTHA SARATHI DAS VS	// // ()	AOD20240000362C202400020
111	D-CRLMC/27160/2024	TAPAN SAHOO BHAGABAN SWAIN VS	KARTIK CHANDRA TRIPATHY VS	// BHANJANAGAR /320 /2023 ()	
112	D-CRLMC/27164/2024	STATE OF ODISHA SOUDAMINI BISWAL VS	ASIT KUMAR JENA VS	// BADACHANA /81 /1994 ()	
113	D-CRLMC/27177/2024	STATE OF ODISHA PRASANT NAIK VS	SIDHARTHA DAS VS	// BARBIL /255 /2021 ()	
		STATE OF ODISHA		//	

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114	D-CRLMC/27183/2024	SOUMYA RANJAN MISHRA VS STATE OF ODISHA	BISWA KUMAR MISHRA VS	GHASIPURA /160 /2022 () //	
115	D-CRLMC/27187/2024	SUDARSAN JENA VS STATE OF ODISHA	PRADOSH KUMAR DAS VS	HINDOL /18 /2014 () //	
116	D-CRLMC/27190/2024 CRLMC/3456/2024	PRASANNA KUMAR SAHOO VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	MALKANGIRI /400 /2023 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000487/2023	
117	D-CRLMC/27201/2024	SATYABAN NATH VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	NARASINGHPUR /51 /2019 () //	
118	D-CRLMC/27214/2024	LAXMI PRIYA MISHRA VS STATE OF ODISHA	JAYANT KUMAR DAS VS	ERASAMA /151 /2023 () //	
119	D-CRLMC/27217/2024	NARENDRA SAMBAD@NARENDRA SAMBAD VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	ANANDAPUR /113 /2024 () //	AOR20220001631C202400103
120	D-CRLMC/27219/2024	ASHOK KUMAR BEHERA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	CUTTACK SADAR /107 /2021 () //	
121	D-CRLMC/27226/2024	NIRANJAN BEHERA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	GOPALPUR /126 /2015 () //	AOR20220001558C202400131
122	D-CRLMC/27246/2024	SIBARAM SAHU @ SIBA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURUSHOTTAMPUR /236 /2011 () //	
123	D-CRLMC/27249/2024	GUNANIDHI SAHOO VS RABINDRANATH PANDA	PRADIP KUMAR SAHOO VS	/ /0 () //	
124	D-CRLMC/27253/2024	CA, SUDHIR LATH PARTNER K.D. LATH AND CO. VS DEPUTY REGISTRAR OF COMPANIES CUM DEPUTY OFFICIAL LIQUIDATOR, ODISHA	KSHIROD KUMAR SAHOO VS	// () //	AOR20220001352C202400050
125	D-CRLMC/27254/2024	INDRAJIT BEHERA	JYOTIRMAYA SAHOO	KODALA /568 /2021	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMP/27110/2024	SARAT CHANDRA BISWAL	BHABANI SANKAR DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMP/27126/2024	BABUL MALLIK	SARBESWAR SAHOO	/ /	AOD20220004505C202400046
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMP/27149/2024	DAMAYANTI DAS	NALINI KUMAR JENA	KHUNTUNI /239 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMP/27204/2024	SOUDAMINI TRIPATHY	ANURAG PATI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMP/27206/2024	SNIGDHA BEHURA	GYANENDRA KUMAR PARIDA	KOREI /127 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMP/27259/2024	GOBINDA@GOBINDA CHANDRA SAHOO	AKSHAYA KUMAR SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLREV/27118/2024	BASUDEV BEHERA	RAMDAS ACHARY	JATNI P.S. /163 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLREV/27127/2024	DIPANJALI BEHERA	ASHOK KUMAR SAHOO	PATKURA /141 /2000	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLREV/27154/2024	SURESH CHANDRA BHOI	ANUGRAHA NARAYAN SAMANTRAY	JAGATSINGPUR /184 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLREV/27167/2024	KANHU CHARAN PRADHAN	AKSHAYA KUMAR SAHOO	CHANDAPUR /142 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLREV/27181/2024	ASHOK ACHARYA	LALITENDU MISHRA	NAYAGARH /204 /2024	AOR20220001610C202400017
		VS	VS	()	

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137	D-CRLREV/27200/2024	STATE OF ODISHA ABHJEET KUMAR BHAKAT VS	ANITA SAHOO VS	// BOLANGIR TOWN /141 /2023 ()	
138	D-CRLREV/27207/2024	STATE OF ODISHA AMIYA RANJAN MOHANTY VS	BHABANI SHANKAR DASPARIDA VS	// SAHADEV KHUNTA /327 /2020 ()	
139	D-CRP/38981/2024	STATE OF ODISHA BIJAYA KUMAR DAS VS	AMIYA KUMAR MOHANTY VS	// // ()	
140	D-FAO/38894/2024	HEMANTA KUMAR DAS REGIONAL MANAGER(T.P HUB), ORIENTAL INSURANCE CO.LTD. VS	NEELAM KUMAR MAHALI VS	// // ()	
141	D-MACA/38926/2024	CHAMPABATI RANA OFFICER IN CHARGE, LEGAL AND T.P CLAIMS DEPT. VS	AMITABH PRADHAN VS	// // ()	
142	D-MATA/38970/2024	MITHILA MAHANANDA SUMANTA MAHANA VS	AMITABH PRADHAN VS	// // ()	
143	D-MATA/38973/2024	RASMITA RANI MAHANA DEBASISH DASH VS	SAMIR KUMAR MISHRA (SR. ADV.) VS	// // ()	
144	D-MATA/38986/2024	ARPITA RATH MADHUSMITA BEHERA VS	GOPAL KRISHNA BEHERA VS	// // ()	AOD20240000655C202400003
145	D-MATA/39037/2024	ANUP KUMAR CHOUDHURY MADHURI GANTHA @ BIDIKA VS	ARUN KUMAR MISHRA VS	// // ()	
146	D-OTAPL/38904/2024	BIJAY BIDIKA COMMISSIONER OF CUSTOMS (PREVENTIVE), BBSRT VS	TUSHAR KANTI SATAPATHY, SR.S.C (GST, C.T. AND VS	// // ()	AOR20220001780C202400059
147	D-RPFAM/38907/2024	M/S. KAI INTERNATIONAL PVT LTD. NRUSINGH CHARAN SWAIN VS	BHASKAR CHANDRA PANDA VS	// // ()	
		KHYATI PATRO		//	

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148	D-RPFAM/39008/2024	SUNIL TAFALI VS PRATIMA TAFALI@MANDAL	DEBENDRA NARAYAN PATTANAİK VS	// 0 //	
149	D-RVWPET/38962/2024	SUMADHURI PRADHAN VS THE SUB COLLECTOR CUM O.S.D. BALLIGUDA	MOHAMMED RIAZ VS	// 0 //	
150	D-RVWPET/39055/2024	MUNMUN SATPATHY VS BINODINI SENAPATI	NIRANJAN LENKA VS	// 0 //	
151	D-SAO/38895/2024	RITA SETHY VS MAMATA SETHY	BIBHUTI BHUSAN MISHRA VS	// 0 //	
152	D-STREV/38944/2024	M/S. BHAI RABI TIMBER TRADERS,GANJAM VS STATE OF ODISHA	KSHIROD KUMAR SAHOO VS	// 0 //	AOR20220001352C202400049
153	D-TRP(C)/38879/2024	KRUSHNA PRASAD DAS VS STATE OF ODISHA	NIRANJAN ROUT VS	// 0 //	
154	D-TRP(C)/38893/2024	ARNAPURNA SAHOO VS SOURAV MUDULI	PRIYA RANJAN SINGH VS	// 0 //	
155	D-TRP(C)/39032/2024	MAA SARALA DISTRIBUTORS,JAGATSINGHPUR VS HINDUSTAN COLA BEVERAGE PRIVATE LIMITED,BHUBANESWAR	HAREKRUSHNA DASH VS	// 0 //	AOD20240000001C202400270
156	D-WA/38874/2024	STATE OF ODISHA VS SK. FARID	SANGRAM JENA, A.G.A. VS	// 0 //	LOD20240000172C202400115
157	D-WA/38875/2024	STATE OF ODISHA VS RASMI RANJAN SAMAL	HARI KRUSHNA PANIGRAHI, A.G.A. VS	// 0 //	LOD20240000194C202400065
158	D-WA/38956/2024	VICE-CHAIRMAN, STATE COUNCIL FOR TECHNICAL EDUCATION AND VOCATIONAL TRAINING, BBSR VS SUBHASHREE PATTANAİK	SHRUTI KANTANANDA MOHANTY VS	// 0 //	
159	D-WA/39015/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	//	LOD20240000172C202400116

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		VS	VS	0	
160	D-WA/39016/2024	LALITA NAG STATE OF ODISHA	SANGRAM JENA, A.G.A.	//	LOD20240000194C202400066
		VS	VS	0	
161	D-WA/39030/2024	BIKASH RANJAN SAHU STATE OF ODISHA	SANGRAM JENA, A.G.A.	//	LOD20240000200C202400034
		VS	VS	0	
162	D-WA/39033/2024	KALPANA TRIPATHY STATE OF ODISHA	SANGRAM JENA,A.G.A	//	LOD20240000172C202400117
		VS	VS	0	
163	D-WA/39034/2024	GURUNATH BRAHMA DR.VIVEK RAI	SAIBRATA RATH	//	
		VS	VS	0	
164	D-WP(C)/38876/2024	UNION OF INDIA SANDHYARANI DAS	SRIKANTA KU. NATH	//	
		VS	VS	0	
165	D-WP(C)/38877/2024	STATE OF ODISHA KANHEI SAHU	SURYANARAYAN PANIGRAHI	//	
		VS	VS	0	
166	D-WP(C)/38878/2024	THE CHIEF MANAGER, INDIAN BANK, BBSR PRASHANTA KUMAR DAS	PRASANNA KUMAR PARHI	//	
	WP(C)/22510/2024	VS	VS	0	
167	D-WP(C)/38880/2024	STATE OF ODISHA BIJAY KETAN SAHOO	SRINIBASH SATAPATHY	//	
		VS	VS	0	
168	D-WP(C)/38883/2024	STATE OF ODISHA SANTOSH KUMAR SAHOO	KAMIL RASHID	//	
		VS	VS	0	
169	D-WP(C)/38884/2024	THE COLLECTOR AND DISTRICT MAGISTRATE, KHORDHA KESHAB CHANDRA PRADHAN	GEETA RANI MALLICK	//	
		VS	VS	0	
170	D-WP(C)/38885/2024	STATE OF ODISHA KESHAB CHANDRA KHATUA	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	

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171	D-WP(C)/38886/2024	STATE OF ODISHA SATYANANDA SAHOO VS	JAYDEEP PAL VS	// // 0	
172	D-WP(C)/38887/2024	STATE OF ODISHA JAGADISH DHARA VS	DAYANIDHI MISHRA VS	// // 0	
173	D-WP(C)/38888/2024	STATE OF ODISHA MIR YAHID VS	SAMVIT MOHANTY VS	// // 0	
174	D-WP(C)/38889/2024	STATE OF ODISHA SUJATA PRADHAN VS	PRASANTA KUMAR MISHRA VS	// // 0	
175	D-WP(C)/38890/2024	STATE OF ODISHA SAIGITA MOHANTY VS	KISHORE KUMAR JENA VS	// // 0	
176	D-WP(C)/38891/2024	LIC OF INDIA, BBSR ANANADINI SETH VS	SURESH KUMAR JENA VS	// // 0	
177	D-WP(C)/38892/2024	COLLECTOR, BOLANGIR M/S. MANI MALLICA ENTERPRISES, BHADRAK VS	PRASANTA KUMAR JENA VS	// // 0	
178	D-WP(C)/38897/2024	THE EXECUTIVE ENGINEER(ELECTRICAL) BHADRAK, CHANDAN PATRA VS	ARUPANANDA GOSWAMY VS	// // 0	
179	D-WP(C)/38899/2024	THE PRINCIPAL SECY TO GOVT., FINANCE DEPT., BBSR AKRURA SAHU VS	JITENDRA KUMAR MISHRA (2) VS	// // 0	
180	D-WP(C)/38900/2024	STATE OF ODISHA BIJAY KUMAR DASH VS	RAMESH CHANDRA NAYAK VS	// // 0	
181	D-WP(C)/38901/2024	UNION OF INDIA ANUNODAYA BISWAL VS	BHABANI PRASAD MOHANTY VS	// // 0	
		THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX , ODISHA		//	

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182	D-WP(C)/38903/2024	NARMADA KUMARI SAHOO VS THE REGISTRAR, UTKAL UNIVERSITY, VANI	SANJIB MOHANTY VS VIHAR, BBSR.	// 0 //	AOR20220001611C202400024
183	D-WP(C)/38906/2024	MANJULATA PAL VS STATE OF ODISHA	ABAKASH NANDA VS STATE OF ODISHA	// 0 //	
184	D-WP(C)/38908/2024	SISIR RANJAN MOHANTY VS STATE OF ODISHA	BIBHUTI BHUSAN NANDA VS STATE OF ODISHA	// 0 //	
185	D-WP(C)/38909/2024	BHIKARI CHARAN DALUA VS STATE OF ODISHA	SIDHESWAR MALLIK VS STATE OF ODISHA	// 0 //	
186	D-WP(C)/38911/2024	TULASI BARIHA VS STATE OF ODISHA	TIRTH KUMAR SAHU VS STATE OF ODISHA	// 0 //	
187	D-WP(C)/38913/2024	GIRIJA SANKAR MOHAPATRA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS STATE OF ODISHA	// 0 //	
188	D-WP(C)/38914/2024	SOMANATH MAHAPATRA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS STATE OF ODISHA	// 0 //	
189	D-WP(C)/38915/2024	BASANTA KUMAR NANDA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS STATE OF ODISHA	// 0 //	
190	D-WP(C)/38916/2024	BISWARAJ HARICHANDAN VS REGISTAR BIJU PATTANAIAK UNIVERSITY OF TECHNOLOGY , ODISHA	BYOMAKESH TRIPATHY VS REGISTAR BIJU PATTANAIAK UNIVERSITY OF TECHNOLOGY , ODISHA	// 0 //	
191	D-WP(C)/38918/2024	PRASANNA KUMAR PRADHAN VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS STATE OF ODISHA	// 0 //	
192	D-WP(C)/38920/2024	PARADEEP 4T OWNERS ASSOCIATION, JAGATSI VS STATE OF ODISHA	HEMANT MOHANTY VS STATE OF ODISHA	// 0 //	
193	D-WP(C)/38921/2024	BIPULATA BARIK	JITENDRA KUMAR CHHOTARAY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/38923/2024	PRIYANKA SAHOO	JITENDRA KUMAR CHHOTARAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/38924/2024	RAJKISHORE SAHOO	PRAKASH KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/38925/2024	PRAMOD KUMAR NANDA	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/38927/2024	ASIT RANJAN JENA	BISWABIHARI MOHANTY	//	AOR20220001789C202400027
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/38928/2024	PRADIPTA KISHORE CHAND	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/38929/2024	RANJITA PUJARI	GOPINATH MISHRA	//	
		VS	VS	0	
		GANGADEI NAYAK		//	
200	D-WP(C)/38930/2024	MAYADHAR SETHI	PRAFULLA KUMAR RATH	//	AOR20220003697C202400011
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/38931/2024	BIJAY SAHOO @ BIJAY KUMAR SAHOO	MAHESWAR MOHANTY	//	
		VS	VS	0	
		PANCHEI BEHERA		//	
202	D-WP(C)/38932/2024	PRADIPTA KISHORE CHAND	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/38933/2024	JHUNU MUDULI	SITA KANTA HOTA	//	
		VS	VS	0	
		SECY, INSURANCE OMBUDSMAN, BBSR		//	
204	D-WP(C)/38934/2024	DEEPAK KUMAR DASH	RAMDAS ACHARY	//	
		VS	VS	0	

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205	D-WP(C)/38935/2024	STATE OF ODISHA RASA BIHARI PANIGRAHI VS	PARTHA SARATHI NAYAK VS	// // 0	
206	D-WP(C)/38936/2024	STATE OF ODISHA DR.SUKAMAL DAS VS	AVIJIT MISHRA VS	// // 0	
207	D-WP(C)/38937/2024	DIRECTOR ACHARYA HARIHAR PG INSTITUTE OF CANCER, CUTTACK BANABIHARI RATH VS	SUDARSAN BEHERA VS	// // 0	
208	D-WP(C)/38938/2024	STATE OF ODISHA DIBAKAR BEHERA VS	SANJIB KUMAR BHANJADEO VS	// // 0	
209	D-WP(C)/38939/2024	STATE OF ODISHA JAMBUDHAR SWAIN VS	MAHENDRA KUMAR SAHOO VS	// // 0	
210	D-WP(C)/38940/2024	STATE OF ODISHA HOTEL SWAGAT IMFL ON SHOP, BBSR VS	SARAT KUMAR GAJENDRA VS	// // 0	
211	D-WP(C)/38941/2024	STATE OF ODISHA LIVE IT UP BAR AND RESTAURANT -ON SHOP VS	SARAT KUMAR GANJENDRA VS	// // 0	
212	D-WP(C)/38942/2024	STATE OF ODISHA SATYABRATA NAIK VS	SAROJA KANTA SAMAL VS	// // 0	
213	D-WP(C)/38945/2024	STATE OF ODISHA SILANANDA DANG @ SILANAND DANG VS	DHIRENDRA KUMAR MOHAPATRA VS	// // 0	
214	D-WP(C)/38946/2024	STATE OF ODISHA SASALANCHHAN ACHARYA VS	PREMANANDA MOHANTY VS	// // 0	
215	D-WP(C)/38947/2024	STATE OF ODISHA TAPAN KUMAR BEHERA VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// // 0 //	

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216	D-WP(C)/38948/2024	PARAMASWAR RANA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //	AOR20220001631C202400104
217	D-WP(C)/38949/2024	KHAGESWAR PATI VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //	
218	D-WP(C)/38950/2024	SOUMYA RANJAN SAHU VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //	
219	D-WP(C)/38951/2024	KALU CHARAN RANASINGH VS STATE OF ODISHA	JAYANTA KUMAR KHANDAYATRAY VS	// 0 //	
220	D-WP(C)/38953/2024	PATITAPABAN RATH VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //	
221	D-WP(C)/38954/2024	KANDOI TRANSPORT LIMITED VS NATIONAL ALUMINIUM COMPANY LIMITED (NALCO)	SASWAT KUMAR ACHARYA VS	// 0 //	
222	D-WP(C)/38957/2024	SOUMYARANJAN PRADHAN VS ELECTION COMMISSION OF INDIA, NEW DELHI	SANTOSH KUMAR MAHANTY VS	// 0 //	
223	D-WP(C)/38960/2024	M/S.SHYAM METALICS AND ENERGY LTD, KOLKATA VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //	
224	D-WP(C)/38963/2024	SOUMYARANJAN PRADHAN VS ELECTION COMMISSION OF INDIA, NEW DELHI	SANTOSH KUMAR MAHANTY VS	// 0 //	
225	D-WP(C)/38964/2024	BIKAS SAHOO VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// 0 //	
226	D-WP(C)/38965/2024	SANJAY KUMAR RAY VS STAE OF ODISHA	TIGMANSHU PATNAIK VS	// 0 //	
227	D-WP(C)/38967/2024	B.SAMLAM	BEDA PRAKASH PANDA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/38969/2024	UNION BANK OF INDIA	TUNA SAHU	//	
		VS	VS	0	
		STATE OF ORISSA		//	
229	D-WP(C)/38971/2024	TILOTTAMA BARAL	PRABIR KUMAR RAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/38972/2024	HEMSAGAR CHOUDHURY	SAROJ KUMAR MISHRA	//	AOD20240000678C202400005
		VS	VS	0	
		THE CHIEF EXECUTIVE DIRECTOR / PROJECT HEAD, NLC INDIA LTD		//	
231	D-WP(C)/38974/2024	MANJULATA MANDAL	PRATIK DASH	//	
		VS	VS	0	
		KANCHANABALA MAHANA		//	
232	D-WP(C)/38975/2024	PRADIPTA KUMAR BARIK	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		REGIONAL MANGER, R B I, BBSR		//	
233	D-WP(C)/38976/2024	SGI SCHOOL OF MEDICAL SCIENCES	DEVI PRASAD DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/38977/2024	M.V.V SATYANARAYAN	SAILABALA JENA	//	
		VS	VS	0	
		UNION OF INDIA		//	
235	D-WP(C)/38978/2024	BISWARANJAN MOHANTY	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		REGIONAL MANAGER, R.B.I.BBSR		//	
236	D-WP(C)/38979/2024	ARUN SAHU	SAILABALA JENA	//	
		VS	VS	0	
		UNION OF INDIA		//	
237	D-WP(C)/38980/2024	U.SATYANARAYAN @ V.SATYANARAYAN @ UPALAKSAR	SAILABALA JENA	//	
		VS	VS	0	
		UNION OF INDIA		//	
238	D-WP(C)/38983/2024	CHILIKURI VENKENNA @ C.H. VENKANA	SAILABALA JENA	//	
		VS	VS	0	

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239	D-WP(C)/38984/2024	UNION OF INDIA S.K.D ASSOCIATES, CUTTACK VS BRANCH HEAD, STATE BANK OF INDIA, BBSR	BRAJA MOHAN SARANGI VS	// // 0	
240	D-WP(C)/38987/2024	GANDHI SAHU VS STATE OF ODISHA	DURGA PRASAD S. MALLICK VS	// 0 //	AOD20240000510C202400005
241	D-WP(C)/38989/2024	RAJESH KUMAR SAHU VS UNION OF INDIA	SAILABALA JENA VS	// 0 //	
242	D-WP(C)/38991/2024	SUDHARTHI PATEL VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	// 0 //	
243	D-WP(C)/38992/2024	SANJUKTA BHAIASAL VS STATE OF ODISHA	DIGAMBAR SETHI VS	// 0 //	
244	D-WP(C)/38993/2024	PARTHA SARATHI DAS VS THE TRANSPORT COMMISSIONER CUM CHAIRMAN, STA, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //	
245	D-WP(C)/38995/2024	PARTHA SARATHI DAS VS THE TRANSPORT COMMISSIONER CUM CHAIRMAN, STA, ODISHA, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //	
246	D-WP(C)/38996/2024	ANIL KUMAR SAHOO VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //	
247	D-WP(C)/38997/2024	BIJAYA KUMAR NAYAK VS ODISHA STATE CIVIL SUPPLIES CORPORATION LTD, BBSR	EKTA AGARWAL VS	// 0 //	
248	D-WP(C)/39000/2024	ROOTS CORPORATION LTD, MUMBAI VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //	
249	D-WP(C)/39001/2024	DHARITRI TRADING AGENCY VS UNION BANK OF INDIA	SOUMYA MISHRA VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :06/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/39003/2024	M/S.MAHIMA NANDA MISHRA VS ASSISTANT COMMISSIONER, GST CENTRAL EXCISE,CUTTACK	KAJAL SAHOO VS ASSISTANT COMMISSIONER, GST CENTRAL EXCISE,CUTTACK	// () //	AOR20220001613C202400073
251	D-WP(C)/39004/2024	MAHANADI COALFIELDS LTD., SAMBALPUR VS STATE OF ODISHA	DEBARAJ MOHANTY VS STATE OF ODISHA	// () //	
252	D-WP(C)/39005/2024	M/S. MAHIMA NANDA MISHRA VS ASSISTANT COMMISSIONER, GST AND CENTRAL EXCISE,CUTTACK	KAJAL SAHOO VS ASSISTANT COMMISSIONER, GST AND CENTRAL EXCISE,CUTTACK	// () //	AOR20220001613C202400072
253	D-WP(C)/39009/2024	B.SAMALAM VS STATE OF ODISHA	BEDA PRAKASH PANDA VS STATE OF ODISHA	// () //	
254	D-WP(C)/39010/2024	GANESWAR BHOI VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS STATE OF ODISHA	// () //	
255	D-WP(C)/39011/2024	M/S. MAHAIMA NANDA MISHRA VS ASSISTANT COMMISSIONER, GST CENTRAL EXCISE,CUTTACK	KAJAL SAHOO VS ASSISTANT COMMISSIONER, GST CENTRAL EXCISE,CUTTACK	// () //	AOR20220001613C202400071
256	D-WP(C)/39012/2024	SANGRAM PATNAIK VS STATE OF ODISHA	SAIBRATA RATH VS STATE OF ODISHA	// () //	
257	D-WP(C)/39013/2024	BASANTA KUMAR KHATUA VS STATE OF ODISHA	BASUDEV BARIK VS STATE OF ODISHA	// () //	
258	D-WP(C)/39014/2024	PURUSOTTAM SAHOO VS STATE OF ODISHA	SANJIB MOHANTY VS STATE OF ODISHA	// () //	AOR20220001611C202400025
259	D-WP(C)/39018/2024	PRABHUDATTA PUROHIT VS THE STATE OF ODISHA	TARINEE PRASAD TRIPATHY VS THE STATE OF ODISHA	// () //	
260	D-WP(C)/39019/2024	KAMINI MAHAKUL VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS STATE OF ODISHA	// () //	
261	D-WP(C)/39020/2024	BINAYAK BAHINIPATI	SUBHADUTTA ROUTRAY	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/39021/2024	SARADA MALLIK	NIRANJAN PRASAD PATRA	//	
		VS	VS	0	
		BISWARANJAN JENA		//	
263	D-WP(C)/39022/2024	NILIMA KUMARI DEBNATH	UMA CHARAN MISHRA	//	
		VS	VS	0	
		STATE LEVEL SCRUTINY COMMITTEE		//	
264	D-WP(C)/39023/2024	M/S. RAMESH LAXMI (JV), JHARKHAND	GOURI MOHAN RATH	//	
		VS	VS	0	
		UNION OF INDIA		//	
265	D-WP(C)/39026/2024	PUJA CONSTRUCTION	TAPESH ROY	//	
		VS	VS	0	
		THE COMMISSIONER CT AND GST		//	
266	D-WP(C)/39027/2024	M/S. RAMESH LAXMI (JV), JHARKHAND	GOURI MOHAN RATH	//	
		VS	VS	0	
		UNION OF INDIA		//	
267	D-WP(C)/39029/2024	DURJYODHAN RAITA	SANGRAM KESHARI MISHRA	//	
		VS	VS	0	
		BHARAT PETROLEUM CORPORATION LTD, BBSR		//	
268	D-WP(C)/39035/2024	NIRJHARINEE NAYAK	SUBHADUTTA ROURTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/39036/2024	MILAN SINGH	MANOJ KUMAR PANDA	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
270	D-WP(C)/39038/2024	BIJAY KUMAR MEHER	DILIP KUMAR SAHU	//	
		VS	VS	0	
		TAHASILDAR, BARPALI		//	
271	D-WP(C)/39039/2024	AYEESURYA MISHRA	PRADIPTA KUMAR SINGH	//	
		VS	VS	0	
		LOHIT KUMAR DASH		//	
272	D-WP(C)/39040/2024	RANJAN KUMAR BARIK	BIBHU PRASAD DAS	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/39041/2024	ODISHA STAFF SELECTION COMMISSION ARATI PRADHAN VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// // 0 //	
274	D-WP(C)/39043/2024	GO DIGIT GENERAL INSURANCE LTD., KARNATAKA VS SONALI SAHOO	AADAM ALI KHAN VS	// 0 //	
275	D-WP(C)/39045/2024	SUBODH KUMAR MOHANTY VS STATE OF ODISHA	SUCHISMITA SARANGI VS	// 0 //	
276	D-WP(C)/39046/2024	GIRISH CHANDRA SAHOO VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //	
277	D-WP(C)/39047/2024	ARUN KUMAR MAHAKUD VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	// 0 //	
278	D-WP(C)/39048/2024	KARTIK CHANDRA SAHOO VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	// 0 //	
279	D-WP(C)/39049/2024	SUDAM SETH VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	// 0 //	
280	D-WP(C)/39050/2024	BAHADAJHOLA PACS LTD., NAYAGARH VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //	
281	D-WP(C)/39051/2024	GO DIGIT GENERAL INSURANCE LTD., KARNATAKA VS MANORAMA MISHRA	AADAM ALI KHAN VS	// 0 //	
282	D-WP(C)/39052/2024	SANJUKTA MOHAPATRA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
283	D-WP(C)/39053/2024	ANTARYAMI SETH VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	// 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/39054/2024	GO DIGIT INSURANCE COMPANY LTD., KARNATAKA VS JASMIN JASASWINI	ADAM ALI KHAN VS NIRANJAN SINGH (1)	// () //	
285	D-WP(C)/39056/2024	BHARATI SATPATHY VS STATE OF ODISHA	NIRANJAN SINGH (1) VS SAIBRATA RATH	// () //	
286	D-WP(C)/39057/2024	ULLASH KUMAR DAS VS STATE OF ODISHA	SAIBRATA RATH VS PRABODHA CHANDRA NAYAK	// () //	
287	D-WP(C)/39058/2024	AMARDEEP AGARWAL VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS PRONOY MOHANTY	// () //	AOR20220001657C202400044
288	D-WP(C)/39059/2024	TAPASWINI BEHERA VS CHIEF DISTRICT MEDICAL OFFICER, PURI	PRONOY MOHANTY VS ALOK KUMAR MOHAPATRA	// () //	
289	D-ABLAPL/27109/2024	MANOJ KUMAR SAHOO VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS ALOK KUMAR MOHAPATRA	BADAMBADI /249 /2024 () //	
290	D-ABLAPL/27111/2024	PRADEEP SAHOO VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS ALOK KUMAR MOHAPATRA	BADAMBADI /249 /2024 () //	
291	D-ABLAPL/27113/2024	KUMAR GOURAV VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS BIDHUBHUSANA MOHAPATRA	BADAMBADI /249 /2024 () //	
292	D-ABLAPL/27114/2024	SAMBIT DAS VS STATE OF ODISHA	BIDHUBHUSANA MOHAPATRA VS ALOK KUMAR MOHAPATRA	JAKHAPURA /120 /2024 () //	
293	D-ABLAPL/27115/2024	JAYANT KUMAR SAHOO VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS ALOK KUMAR MOHAPATRA	BADAMBADI /249 /2024 () //	
294	D-ABLAPL/27116/2024	KARTIKA CHANDRA JENA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS BISHNU PRASAD PRADHAN	BADAMBADI /249 /2024 () //	
295	D-ABLAPL/27121/2024	HASRAT ALLI KHAN	BISHNU PRASAD PRADHAN	INDUSTRIAL ESTATE PS /193 /2024	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-ABLAPL/27123/2024	BIKRAM BHUYAN @ BIKA	BICHITRA NARAYANA SATAPATHY	ERASAMA /389 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-ABLAPL/27125/2024	ALOK SARAF	SRIKAR KUMAR RATH	RAMPUR (SONEPUR) /128 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-ABLAPL/27132/2024	SAI SUNANI @ HEMANTA SAGARIA	GYANENDRA KUMAR TRIPATHY	BODEN /211 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-ABLAPL/27139/2024	KAJAL NAYAK @ KINNER	ARIJEET MISHRA	JAJPUR ROAD /517 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/27143/2024	MANOJ KHILLA @ MADAN KHILLA	ARIJEET MISHRA	JEYPORE MAHILA /103 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-ABLAPL/27144/2024	SAROJ KUMAR NAYAK	ARIJEET MISHRA	JEYPORE MAHILA /54 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-ABLAPL/27145/2024	RAMESH CHANDRA KHUNTIA	ARIJEET MISHRA	BADAMBADI /273 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-ABLAPL/27146/2024	BISWOJIT PARIDA @ CHANDU	SAMBEET PATTANAYAK	BALANGA /221 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/27147/2024	BISWOJIT PARIDA @ CHANDU	SAMBEET PATTANAYAK	BALANGA /214 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/27150/2024	SANDIP KUMAR SAHOO	ASHOK KUMAR SAHOO	AUL /534 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-ABLAPL/27152/2024	LIKU @ RAKESH SAHU	ASUTOSH TRIPATHY	BANTALA /271 /2024	AOR20220001648C202400052
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/27185/2024	NILU NAYAK @ BEHERA VS STATE OF ODISHA	RAMDAS ACHARY VS	MOHANA /155 /2024 () //	
319	D-ABLAPL/27186/2024	ARUN JAL VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	//0 () //	
320	D-ABLAPL/27192/2024	SUSHANTA SAHU@HEMANTA SAHOO VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	LINGARAJ P.S. /169 /2023 () //	AOR20220001736C202400013
321	D-ABLAPL/27194/2024	SAMIR SAHOO VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KHANDAGIRI P.S. /453 /2023 () //	AOR20220001736C202400014
322	D-ABLAPL/27195/2024	SOUMYA RANJAN DASH @ SUMIT DASH @ DAS VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	MUDANPUR RAMPUR /180 /2024 () //	
323	D-ABLAPL/27197/2024	SANJAY KUMAR JENA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	//0 () //	
324	D-ABLAPL/27199/2024	ROHINI KUMAR PRUSTY VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	NAUGAON /229 /2024 () //	AOR20220001297C202400052
325	D-ABLAPL/27205/2024	CHINTU @ SUSHANT KUMAR PRADHAN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BANARAPAL /21 /2024 () //	
326	D-ABLAPL/27208/2024	CHANDAN KUMAR SETHI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	NILGIRI /271 /2024 () //	
327	D-ABLAPL/27209/2024	MUNU @ ZAVID KHAN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BALIAPANDA /145 /2024 () //	
328	D-ABLAPL/27211/2024	HARA PRASAD MOHAPATRA @ FINU VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	//0 () //	
329	D-ABLAPL/27212/2024	AKRURA CHARAN JENA	RAMANI KANTA PATTANAIAK	CHHEND /166 /2024	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/27213/2024	KRUSHNA CHANDRA NAYAK @ DAMBARU NAYAK	JASHOBANTA DASH	PURUSHOTTAMPUR /446 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/27215/2024	MANAS KUMAR PRUSTY	SUSANTA KUMAR BARAL	NAUGAON /229 /2024	AOR20220001297C202400053
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/27223/2024	PABITRA PRADHAN	CHHABI BEHERA	BARANGA /102 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/27225/2024	CHANDRAMANI MALLICK	SURYA NARAYAN MISHRA	NIALI /330 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/27227/2024	BRAJA MOHAN DAS @ BRAJA MOHAN DASH	KALI PRASAD MOHANTY	PIPLI /385 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/27233/2024	BANDAN MOHANTY @ BADRI NARAYAN MOHANTY	SURYAKANTA DWIBEDI	BHADRAK RURAL /163 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/27237/2024	HEMANTA KU. SINGH	PARTHA SARATHI NAYAK	NISCHINTAKOILI /207 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/27238/2024	RATANLAL PRADHAN	SUSIL KUMAR PATNAIK	KOIDA /25 /2010	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/27241/2024	JAY PRAKASH GUPTA	RAJALAXMI BISWAL	TALCHER TOWN /663 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/27242/2024	DEBAPRIYA PATRA	MOHAMMAD AKRAM	INFOCITY PS /351 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/27243/2024	ABDHUT DAS	SIDHARTHA MISHRA	/ /0	
		VS	VS	()	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/27244/2024	STATE OF ODISHA RANJAN PRADHAN VS	SAMVIT MOHANTY VS	// JAGATSINGPUR /584 /2024 ()	
342	D-ABLAPL/27245/2024	STATE OF ODISHA SURAJ @ SUROJ @ SAROJ @ TONI MOHANTY VS	DINESH RAY VS	// BADAMBADI /260 /2024 ()	
343	D-ABLAPL/27252/2024	STATE OF ODISHA SASANKA KIRAN PANDA @ SASANKA KIRANA PANDA VS	JYOTIRMAYA SAHOO VS	// BADABAZAR /368 /2023 ()	
344	D-ABLAPL/27255/2024	STATE OF ODISHA ANWAR HUSSAIN KHAN VS	JYOTIRMAYA SAHOO VS	// INDUSTRIAL ESTATE PS /193 /2024 ()	
345	D-ABLAPL/27257/2024	STATE OF ODISHA JOGENDRA PRASAD NAYAK VS	UDIT RANJAN JENA VS	// BASUDEVPUR /511 /2024 ()	
346	D-ABLAPL/27258/2024	STATE OF ODISHA MANWAR HUSSAIN KHAN VS	JYOTIRMAYA SAHOO VS	// INDUSTRIAL ESTATE PS /192 /2024 ()	
347	D-ABLAPL/27263/2024	STATE OF ODISHA MUSTAFIZ ALAM VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// BHUBAN /413 /2024 () //	

ORISSA HIGH COURT

MISC CASES FILED on :06/09/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CONTR/24745/2024 CONTR/ /	BHIMA @ BHIMASEN PRADHAN MP	ADV	4/2024
2	D-SAO/38895/2024 SAO/ /	RITA SETHY MP	BIBHUTI BHUSAN MISHRA	29/2024
3	D-SAO/38895/2024 SAO/ /	RITA SETHY MP	BIBHUTI BHUSAN MISHRA	30/2024
4	D-WPC(OA)/1175/2019 WPC(OA)/1175/2019	SIBA PRASAD GOUDA MP	M/S.SOBHANA SAHOO,M.SWAIN	31/2024
5	D-WPC(OA)/1115/2019 WPC(OA)/1115/2019	DEENEL KUMAR ACHARYA MP	M/S .	32/2024
6	D-WPCRL/12350/2024 WPCRL/ /	RENUBAL PATRA MP	SARAT KUMAR ACHARYA	35/2024
7	D-CRLLP/27155/2024 CRLLP/ /	RAILWAY PROTECTION FORCE MP	UDIT RANJAN JENA, CENTRAL GOVT. COUNSEL	46/2024
8	D-CRP/38981/2024 CRP/ /	BIJAYA KUMAR DAS MP	AMIYA KUMAR MOHANTY	74/2024
9	D-STREV/38944/2024 STREV/ /	M/S. BHAIRABI TIMBER TRADERS,GANJAM MP	M/SHIROD KUMAR SAHOO	88/2024
10	D-OTAPL/38904/2024 OTAPL/ /	COMMISSIONER OF CUSTOMS (PREVENTIVE),BBSR MP	DEBENDRA KANTI SATAPATHY, SR.S.C (GST, C.T. AND CUSTOMS)	109/2024
11	D-JCRLA/36/2022 JCRLA/36/2022	CHANA@SURENDRA PINGUA MP	ADV	184/2024
12	D-TRP(C)/38879/2024 TRP(C)/ /	KRUSHNA PRASAD DAS MP	NIRANJAN ROUT	280/2024
13	D-TRP(C)/38893/2024 TRP(C)/ /	ARNAPURNA SAHOO MP	PRIYA RANJAN SINGH	281/2024
14	D-TRP(C)/39032/2024 TRP(C)/ /	MAA SARALA DISTRIBUTORS,JAGATSINGHPUR MP	CHHAIKRUSHNA DASH	282/2024
15	D-LAA/32/2021 LAA/32/2021	UNION OF INDIA MP	ALOK KUMAR MOHANTY(CGC)	305/2024
16	D-LAA/32/2021 LAA/32/2021	UNION OF INDIA MP	ALOK KUMAR MOHANTY(CGC)	306/2024
17	D-LAA/32/2021 LAA/32/2021	UNION OF INDIA MP	ALOK KUMAR MOHANTY(CGC)	307/2024
18	D-LAA/33/2021 LAA/33/2021	UNION OF INDIA MP	ALOK KUMAR MOHANTY(C.G.C)	308/2024
19	D-LAA/33/2021 LAA/33/2021	UNION OF INDIA MP	ALOK KUMAR MOHANTY(C.G.C)	309/2024
20	D-LAA/33/2021 LAA/33/2021	UNION OF INDIA MP	ALOK KUMAR MOHANTY(C.G.C)	310/2024
21	D-RPFAM/38907/2024 RPFAM/ /	NRUSINGH CHARAN SWAIN MP	BHASKAR CHANDRA PANDA	389/2024
22	D-RPFAM/39008/2024 RPFAM/ /	SUNIL TAFALI MP	DEBENDRA NARAYAN PATTANAİK	390/2024
23	D-RPFAM/39008/2024 RPFAM/ /	SUNIL TAFALI MP	DEBENDRA NARAYAN PATTANAİK	391/2024
24	D-CONTC/38186/2024 CONTC/ /	PRAMOD KUMAR MOHANTY MP	GYANA RANJAN SETHI	419/2024
25	D-FAO/38894/2024 FAO/ /	REGIONAL MANAGER(T.P HUB), ORIENTAL INSURANCE CO.LTD., CUTTACK MP	PRASANT KUMAR MAHAJISR	793/2024
26	D-FAO/34171/2024	THE SENIOR DIVISIONAL MANAGER, TP	CHUBERTIA PATIL	

27	FAO/ / D-FAO/34171/2024 FAO/ /	MP THE SENIOR DIVISIONAL MANAGER, TP MP	CHURNTI SIONPATHINSURANCE CO.LTD., CUTTACK	794/2024 795/2024
28	D-FAO/35685/2024 FAO/ /	MP BASUDEV BEHERA	D.M..M/S ORIENTAL INSURANCE CO.LTD.PRAKASH KUMAR MOHANTY	796/2024
29	D-CRLREV/27118/2024 CRLREV/ /	MP DIPANJALI BEHERA	RAMDAS ACHARY	797/2024
30	D-FAO/31336/2024 FAO/401/2024	MP M/S SHRIRAM GENERAL INSURANCE CO.LTD.	INDU BISIDASH	797/2024
31	D-FAO/31324/2024 FAO/ /	MP DIPANJALI BEHERA	INDU BISIDASH	798/2024
32	D-CRLREV/27127/2024 CRLREV/ /	MP DIPANJALI BEHERA	ASHOK KUMAR SAHOO	798/2024
33	D-CRLREV/27154/2024 CRLREV/ /	MP SURESH CHANDRA BHOI	ANUGRAHA NARAYAN SAMANTRAY	799/2024
34	D-FAO/848/2018 FAO/848/2018	MP NANIGOPAL PRADHAN	M/S.K.K.SWAIN	799/2024
35	D-CRLREV/27154/2024 CRLREV/ /	MP SURESH CHANDRA BHOI	ANUGRAHA NARAYAN SAMANTRAY	800/2024
36	D-CRLREV/27200/2024 CRLREV/ /	MP ABHIJEET KUMAR BHAKAT	ANITA SAHOO	801/2024
37	D-CRLREV/27207/2024 CRLREV/ /	MP AMIYA RANJAN MOHANTY	BHABANI SHANKAR DASPARIDA	802/2024
38	D-CRLREV/26814/2024 CRLREV/ /	MP INDRAJIT DE	RAJESWAR HOTA	803/2024
39	D-SA/112/1987 SA/112/1987	MP RAMA CHANDRA		812/2024
40	D-SA/112/1987 SA/112/1987	MP RAMA CHANDRA		813/2024
41	D-SA/112/1987 SA/112/1987	MP RAMA CHANDRA		814/2024
42	D-SA/94/1996 SA/94/1996	MP BASUDEV	M/S.S.S.RAO, BIKRAM KESHARI MOHANTY	815/2024
43	D-SA/94/1996 SA/94/1996	MP BASUDEV	M/S.S.S.RAO	816/2024
44	D-SA/94/1996 SA/94/1996	MP BASUDEV	M/S.S.S.RAO	817/2024
45	D-SA/331/2001 SA/331/2001	MP DURYODHAN BEHERA	M/S.A.K.DALAI	818/2024
46	D-SA/331/2001 SA/331/2001	MP DURYODHAN BEHERA	M/S.A.K.DALAI	819/2024
47	D-SA/284/1998 SA/284/1998	MP A.TRINATH RAO	M/S.D.MOHAPATRA	820/2024
48	D-RSA/207/2023 RSA/207/2023	MP UMA CHARAN PADHI	AMITAV TRIPATHY	1051/2024
49	D-CMP/38881/2024 CMP/ /	MP BISWAKSEN SAHOO	KSHIROD KUMAR SAHOO	1080/2024
50	D-CMP/38898/2024 CMP/ /	MP JAMI VENKATA SURYAPRABHA	PRASANNA KUMAR MISHRA	1081/2024
51	D-CMP/38917/2024 CMP/ /	MP GIRIJA SANKAR PATI	BASUDEV MISHRA	1082/2024
52	D-CMP/38919/2024 CMP/ /	MP GOPINATH PANDA	PRAKASH KUMAR MISHRA	1083/2024
53	D-CMP/38922/2024 CMP/ /	MP SUMITRA PATI	GOPINATH MISHRA	1084/2024
54	D-CMP/38985/2024 CMP/ /	MP BAISHNAB CHARAN SINGH	PRAVAT RANJAN SUTAR	1085/2024
55	D-CMP/39025/2024 CMP/ /	MP DINABANDHU BEHERA	PRAFULLA KUMAR MOHAPATRA	1086/2024
56	D-CMP/888/2022 CMP/888/2022	MP SANTILATA SWAIN	KANANBALA ROY CHOUDHURY	1087/2024
57	D-BLAPL/23689/2024 BLAPL/8030/2024	MP TUKUNA DIGAL		1170/2024

58	D-BLAPL/27148/2024 BLAPL/ /	CHIKU @ BRAHMANANDA ROUT MP	SANTOSH KUMAR BRAHMA	1171/2024
59	D-BLAPL/9702/2024 BLAPL/3212/2024	BASANTI MONDAL MP	BIBHUTI BHUSAN MISHRA	1172/2024
60	D-BLAPL/13395/2024 BLAPL/4666/2024	BADAL@ARABINDA SWAIN MP	SURYAKANTA DASMOHAPATRA	1173/2024
61	D-ABLAPL/24814/2024 ABLAPL/9060/2024	SK.FAIZ ALLI MP		1846/2024
62	D-ABLAPL/13870/2023 ABLAPL/13870/2023	GABAL DAYANIDHI MP		1847/2024
63	D-ABLAPL/17366/2024 ABLAPL/6064/2024	GANDHARBA SAHU @ OLAGANDIA MP	LAMBODOR ACHARI	1848/2024
64	D-ABLAPL/25701/2024 ABLAPL/9381/2024	FALGUN KUMAR SARKAR MP		1849/2024
65	D-ABLAPL/6777/2024 ABLAPL/2774/2024	PREMANANDA @ ARJUN @ KENTA @ PARAMANANDA NAIK MP		1850/2024
66	D-ABLAPL/6770/2024 ABLAPL/2777/2024	PREMANANDA @ ARJUN @ KENTA @ PARAMANANDA NAIK MP		1851/2024
67	D-ABLAPL/6772/2024 ABLAPL/2779/2024	PREMANANDA @ ARJUN @ KENTA @ PARAMANANDA NAIK MP		1852/2024
68	D-ABLAPL/10783/2023 ABLAPL/10783/2023	MANJU BEHERA MP		1853/2024
69	D-ABLAPL/7617/2021 ABLAPL/7617/2021	PRAKASH SENAPATI MP	ASHOK KUMAR SAHOO	1854/2024
70	D-ABLAPL/9102/2023 ABLAPL/9102/2023	SUBHRA RANJAN PADHI MP	DHARMENDRA SETHY	1855/2024
71	D-ABLAPL/21572/2024 ABLAPL/7805/2024	SRUTIKANTA DHAL @ SUKUTA MP		1856/2024
72	D-ABLAPL/8113/2020 ABLAPL/8113/2020	SIBA MALLICK MP	PRAFULLA CHANDRA DAS	1858/2024
73	D-ABLAPL/17561/2024 ABLAPL/6244/2024	PANCHUNATH GARNAIK MP		1859/2024
74	D-ABLAPL/12796/2024 ABLAPL/4770/2024	ANUJ KUMAR SAHOO MP		1860/2024
75	D-ABLAPL/7555/2024 ABLAPL/2810/2024	PRATAP KESHARI CHAMPATI MP		1861/2024
76	D-ABLAPL/7714/2021 ABLAPL/7714/2021	RANJAN KUMAR SENAPATI MP	ASHOK KUMAR SAHOO	1862/2024
77	D-ABLAPL/16164/2024 ABLAPL/6264/2024	PURNA CHANDRA BISWAL MP		1863/2024
78	D-ABLAPL/25700/2024 ABLAPL/9483/2024	BINOD KISKU MP		1864/2024
79	D-MACA/33760/2024 MACA/ /	BRUNDABAN NATH MP	DEBASISH PATNAIK	2071/2024
80	D-MACA/33760/2024 MACA/ /	BRUNDABAN NATH MP	DEBASISH PATNAIK	2072/2024
81	D-MACA/33763/2024 MACA/ /	RAMESH CHANDRA CHOUDHURY MP	DEBASISH PATNAIK	2073/2024
82	D-MACA/33763/2024 MACA/ /	RAMESH CHANDRA CHOUDHURY MP	DEBASISH PATNAIK	2074/2024
83	D-MACA/33766/2024 MACA/ /	TUKULI MUNDA MP	RUPESH KUMAR MOHANTY	2075/2024
84	D-MACA/34636/2024 MACA/ /	LEGAL MANAGER, M/S. ROYAL SUNDARAN MP	ANUPAM INSURANCE COMPANY LTD.	2076/2024
85	D-CRLA/754/2022 CRLA/754/2022	SUDHIR KUMAR BISWAL MP	BASUDEV PUJARI	2254/2024
86	D-CRLA/27130/2024 CRLA/ /	KRUSHNA CHANDRA KANHAR @ KAA NRTRILOCHAN NANDA MP		2255/2024
87	D-CRLA/27130/2024 CRLA/ /	KRUSHNA CHANDRA KANHAR @ KAA NRTRILOCHAN NANDA MP		2256/2024
88	D-CRLA/27196/2024 CRLA/ /	PINTU BEHERA MP	SMRUTI RANJAN ROUT	2257/2024
89	D-CRLA/27196/2024	PINTU BEHERA	SMRUTI RANJAN ROUT	

	CRLA/ /	MP		2258/2024
90	D-CRLA/27196/2024	PINTU BEHERA	SMRUTI RANJAN ROUT	
	CRLA/ /	MP		2259/2024
91	D-CRLMC/26830/2024	SAGAR RANJAN RATHA	ASHIS KUMAR MISHRA	
	CRLMC/3453/2024	MP		2436/2024
92	D-CRLMC/27135/2024	PRITI HANTAL@PRITI KUMARI HANTAL	PRAFULLA KUMAR RATH	
	CRLMC/ /	MP		2437/2024
93	D-CRLMC/27153/2024	RATNAKAR NAYAK	PARTHA SARATHI DAS	
	CRLMC/ /	MP		2438/2024
94	D-CRLMC/27164/2024	SOUDAMINI BISWAL	ASIT KUMAR JENA	
	CRLMC/ /	MP		2439/2024
95	D-CRLMC/4944/2023	GUPTA PRASAD PANDA	LALITENDU MISHRA	
	CRLMC/4944/2023	MP		2440/2024
96	D-CRLMC/27183/2024	SOUMYA RANJAN MISHRA	BISWA KUMAR MISHRA	
	CRLMC/ /	MP		2441/2024
97	D-CRLMC/27187/2024	SUDARSAN JENA	PRADOSH KUMAR DAS	
	CRLMC/ /	MP		2442/2024
98	D-CRLMC/27190/2024	PRASANNA KUMAR SAHOO	SOUBHAGYA SWAIN	
	CRLMC/3456/2024	MP		2443/2024
99	D-CRLMC/22965/2024	SAMIR BARIK @CHANDRASEKHAR BARIK		
	CRLMC/2991/2024	MP		2444/2024
100	D-CRLMC/27219/2024	ASHOK KUMAR BEHERA	ASHOK KUMAR SARANGI	
	CRLMC/ /	MP		2445/2024
101	D-CRLMC/17573/2024	SITA PODDAR	SUJIT LAL	
	CRLMC/2335/2024	MP		2446/2024
102	D-CRLMC/14779/2024	MANMATH PANDA		
	CRLMC/2052/2024	MP		2447/2024
103	D-CRLMC/27253/2024	CA, SUDHIR LATH PARTNER K.D. LATH AND ASSOCIATES	KSHIROD KUMAR SAHOO	
	CRLMC/ /	MP		2448/2024
104	D-WA/38874/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		6580/2024
105	D-WA/38874/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		6581/2024
106	D-WA/38874/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		6582/2024
107	D-WA/38875/2024	STATE OF ODISHA	HARI KRUSHNA PANIGRAHI, A.G.A.	
	WA/ /	MP		6583/2024
108	D-WA/38875/2024	STATE OF ODISHA	HARI KRUSHNA PANIGRAHI, A.G.A.	
	WA/ /	MP		6584/2024
109	D-WA/38875/2024	STATE OF ODISHA	HARI KRUSHNA PANIGRAHI, A.G.A.	
	WA/ /	MP		6585/2024
110	D-WA/38956/2024	VICE-CHAIRMAN, STATE COUNCIL FOR TECHNICAL AND VOCATIONAL TRAINING, BBSR	TECHNICAL AND VOCATIONAL TRAINING, BBSR	
	WA/ /	MP		6586/2024
111	D-WA/38956/2024	VICE-CHAIRMAN, STATE COUNCIL FOR TECHNICAL AND VOCATIONAL TRAINING, BBSR	TECHNICAL AND VOCATIONAL TRAINING, BBSR	
	WA/ /	MP		6587/2024
112	D-WA/39034/2024	DR.VIVEK RAI	SAIBRATA RATH	
	WA/ /	MP		6588/2024
113	D-WA/39015/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		6589/2024
114	D-WA/39015/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		6590/2024
115	D-WA/39015/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		6591/2024
116	D-WA/39033/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	
	WA/ /	MP		6592/2024
117	D-WA/39033/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	
	WA/ /	MP		6593/2024
118	D-WA/39033/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	
	WA/ /	MP		6594/2024
119	D-WA/39016/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		6595/2024
120	D-WA/39016/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		6596/2024

121	D-WA/39016/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	6597/2024
122	D-WA/39030/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	6598/2024
123	D-WA/39030/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	6599/2024
124	D-WA/39030/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	6600/2024
125	D-WP(C)/36013/2024 WP(C)/20642/2024	SANGHAMITRA PATTNAIK MP	BIRAJA PRASANNA DAS	11993/2024
126	D-WP(C)/38876/2024 WP(C)/ /	SANDHYARANI DAS MP	SRIKANTA KU. NATH	11994/2024
127	D-WP(C)/38878/2024 WP(C)/22510/2024	PRASHANTA KUMAR DAS MP	PRASANNA KUMAR PARHI	11995/2024
128	D-WP(C)/37574/2024 WP(C)/21858/2024	BHADRAK BALASORE CENTRAL COOPERATIVE BANK MP	DEEPA BARIKHATPATRA	11996/2024
129	D-WP(C)/38880/2024 WP(C)/ /	BIJAY KETAN SAHOO MP	SRINIBASH SATAPATHY	11997/2024
130	D-WP(C)/38886/2024 WP(C)/ /	SATYANANDA SAHOO MP	JAYDEEP PAL	11998/2024
131	D-WP(C)/38888/2024 WP(C)/ /	MIR YAHID MP	SAMVIT MOHANTY	11999/2024
132	D-WP(C)/38889/2024 WP(C)/ /	SUJATA PRADHAN MP	PRASANTA KUMAR MISHRA	12000/2024
133	D-WP(C)/38890/2024 WP(C)/ /	SAIGITA MOHANTY MP	KISHORE KUMAR JENA	12001/2024
134	D-WP(C)/38891/2024 WP(C)/ /	ANANADINI SETH MP	SURESH KUMAR JENA	12002/2024
135	D-WP(C)/38897/2024 WP(C)/ /	CHANDAN PATRA MP	ARUPANANDA GOSWAMY	12003/2024
136	D-WP(C)/38505/2024 WP(C)/ /	SUBASH CHANDRA SAHOO MP	DIPAK RANJAN MISHRA	12004/2024
137	D-WP(C)/38900/2024 WP(C)/ /	BIJAY KUMAR DASH MP	RAMESH CHANDRA NAYAK	12005/2024
138	D-WP(C)/38911/2024 WP(C)/ /	TULASI BARIHA MP	TIRTH KUMAR SAHU	12006/2024
139	D-WP(C)/35581/2024 WP(C)/20089/2024	DR. SHAKTI SHANKAR DANDAPAT MP	SAMEER KUMAR DAS	12007/2024
140	D-WP(C)/35582/2024 WP(C)/20090/2024	DR. BHOLANATH DASH MP	SAMEER KUMAR DAS	12008/2024
141	D-WP(C)/35577/2024 WP(C)/20087/2024	DR. SHABNAM PARVEEN MP	SAMEER KUMAR DAS	12009/2024
142	D-WP(C)/38928/2024 WP(C)/ /	PRADIPTA KISHORE CHAND MP	SAMEER KUMAR DAS	12010/2024
143	D-WP(C)/38929/2024 WP(C)/ /	RANJITA PUJARI MP	GOPINATH MISHRA	12011/2024
144	D-WP(C)/14052/2024 WP(C)/7784/2024	KALYANI BARAL MP	SUVALAXMI DEVI	12012/2024
145	D-WP(C)/38931/2024 WP(C)/ /	BIJAY SAHOO @ BIJAY KUMAR SAHOO MP	MAHESWAR MOHANTY	12013/2024
146	D-WP(C)/38930/2024 WP(C)/ /	MAYADHAR SETHI MP	PRAFULLA KUMAR RATH	12014/2024
147	D-WP(C)/38931/2024 WP(C)/ /	BIJAY SAHOO @ BIJAY KUMAR SAHOO MP	MAHESWAR MOHANTY	12015/2024
148	D-WP(C)/38934/2024 WP(C)/ /	DEEPAK KUMAR DASH MP	RAMDAS ACHARY	12016/2024
149	D-WP(C)/38936/2024 WP(C)/ /	DR.SUKAMAL DAS MP	AVIJIT MISHRA	12017/2024
150	D-WP(C)/11845/2024 WP(C)/7106/2024	MAHANTA GOPAL CHARAN DAS MP	HRUDANANDA MOHAPATRA	12018/2024
151	D-WP(C)/11845/2024 WP(C)/7106/2024	MAHANTA GOPAL CHARAN DAS MP		12019/2024
152	D-WP(C)/11845/2024	MAHANTA GOPAL CHARAN DAS		

	WP(C)/7106/2024	MP		12020/2024
153	D-WP(C)/10509/2023	BAMAN PARIDA		
	WP(C)/10509/2023	MP		12021/2024
154	D-WP(C)/38927/2024	ASIT RANJAN JENA	BISWABIHARI MOHANTY	
	WP(C)/ /	MP		12022/2024
155	D-WP(C)/29057/2024	DR. SUBHANGA KISHORE DAS	DURGESH NARAYAN RATH	
	WP(C)/16541/2024	MP		12023/2024
156	D-WP(C)/38938/2024	DIBAKAR BEHERA	SANJIB KUMAR BHANJADEO	
	WP(C)/ /	MP		12024/2024
157	D-WP(C)/36699/2024	AMIYA KUMAR MALLA	HIMANSHU BHUSAN DASH	
	WP(C)/ /	MP		12025/2024
158	D-WP(C)/38941/2024	LIVE IT UP BAR AND RESTAURANT -ON SHOP	SARAT KUMAR GANJENDRA	
	WP(C)/ /	MP		12026/2024
159	D-WP(C)/38940/2024	HOTEL SWAGAT IMFL ON SHOP, BBSR	SARAT KUMAR GAJENDRA	
	WP(C)/ /	MP		12027/2024
160	D-WP(C)/38950/2024	SOUMYA RANJAN SAHU	SUBHANKAR ROUT	
	WP(C)/ /	MP		12028/2024
161	D-WP(C)/38953/2024	PATITAPABAN RATH	RAJJEET ROY	
	WP(C)/ /	MP		12029/2024
162	D-WP(C)/38954/2024	KANDOI TRANSPORT LIMITED	SASWAT KUMAR ACHARYA	
	WP(C)/ /	MP		12030/2024
163	D-WP(C)/38960/2024	M/S.SHYAM METALICS AND ENERGY LTDS, KOLABA	PRASANNA SARANGI	
	WP(C)/ /	MP		12031/2024
164	D-WP(C)/38965/2024	SANJAY KUMAR RAY	TIGMANSHU PATNAIK	
	WP(C)/ /	MP		12032/2024
165	D-WP(C)/15366/2022	PRAMOD KUMAR JENA	BIBEKANANDA BHUYAN	
	WP(C)/15366/2022	MP		12033/2024
166	D-WP(C)/15366/2022	PRAMOD KUMAR JENA	BIBEKANANDA BHUYAN	
	WP(C)/15366/2022	MP		12034/2024
167	D-WP(C)/15366/2022	PRAMOD KUMAR JENA	BIBEKANANDA BHUYAN	
	WP(C)/15366/2022	MP		12035/2024
168	D-WP(C)/21408/2024	KAUSHALYA DANDAPAT	GHANASHYAM NAMTOAR	
	WP(C)/12638/2024	MP		12036/2024
169	D-WP(C)/40653/2021	MADAN GOPAL NANDI		
	WP(C)/40653/2021	MP		12037/2024
170	D-WP(C)/38977/2024	M.V.V SATYANARAYAN	SAILABALA JENA	
	WP(C)/ /	MP		12038/2024
171	D-WP(C)/38979/2024	ARUN SAHU	SAILABALA JENA	
	WP(C)/ /	MP		12039/2024
172	D-WP(C)/38980/2024	U.SATYANARAYAN @ V.SATYANARAYAN @ GULABPATEL	SATYANARAYAN	
	WP(C)/ /	MP		12040/2024
173	D-WP(C)/38983/2024	CHILIKURI VENKENNA @ C.H. VENKANASAILABALA JENA		
	WP(C)/ /	MP		12041/2024
174	D-WP(C)/38984/2024	S.K.D ASSOCIATES, CUTTACK	BRAJA MOHAN SARANGI	
	WP(C)/ /	MP		12042/2024
175	D-WP(C)/38989/2024	RAJESH KUMAR SAHU	SAILABALA JENA	
	WP(C)/ /	MP		12043/2024
176	D-WP(C)/38991/2024	SUDHARTHI PATEL	HIMANSHU SEKHAR MISHRA	
	WP(C)/ /	MP		12044/2024
177	D-WP(C)/39154/2023	SATRUGHNA JENA		
	WP(C)/39154/2023	MP		12045/2024
178	D-WP(C)/15169/2021	LOKANATH DASH	MANAS PATI	
	WP(C)/15169/2021	MP		12046/2024
179	D-WP(C)/15170/2021	BIRENDRA KUMAR DHAR	MANAS PATI	
	WP(C)/15170/2021	MP		12047/2024
180	D-WP(C)/38996/2024	ANIL KUMAR SAHOO	ARJUNA CHARANA BEHERA	
	WP(C)/ /	MP		12048/2024
181	D-WP(C)/15171/2021	BAJINATH KISKU	MANAS PATI	
	WP(C)/15171/2021	MP		12049/2024
182	D-WP(C)/39000/2024	ROOTS CORPORATION LTD, MUMBAI	SOUMYA MISHRA	
	WP(C)/ /	MP		12050/2024
183	D-WP(C)/39001/2024	DHARITRI TRADING AGENCY	SOUMYA MISHRA	
	WP(C)/ /	MP		12051/2024

184	D-WP(C)/39010/2024 WP(C)/ /	GANESWAR BHOI MP	PRAFULLA KUMAR KAR	12052/2024
185	D-WP(C)/39003/2024 WP(C)/ /	M/S.MAHIMA NANDA MISHRA MP	KAJAL SAHOO	12053/2024
186	D-WP(C)/13391/2023 WP(C)/13391/2023	BIBHUTI BHUSAN MOHARANA MP	MANMAYA KUMAR DASH	12054/2024
187	D-WP(C)/39005/2024 WP(C)/ /	M/S. MAHIMA NANDA MISHRA MP	KAJAL SAHOO	12055/2024
188	D-WP(C)/39022/2024 WP(C)/ /	NILIMA KUMARI DEBNATH MP	UMA CHARAN MISHRA	12056/2024
189	D-WP(C)/39021/2024 WP(C)/ /	SARADA MALLIK MP	NIRANJAN PRASAD PATRA	12057/2024
190	D-WP(C)/39021/2024 WP(C)/ /	SARADA MALLIK MP	NIRANJAN PRASAD PATRA	12058/2024
191	D-WP(C)/39011/2024 WP(C)/ /	M/S. MAHAIMA NANDA MISHRA MP	KAJAL SAHOO	12059/2024
192	D-WP(C)/39026/2024 WP(C)/ /	PUJA CONSTRUCTION MP	TAPESH ROY	12060/2024
193	D-WP(C)/39029/2024 WP(C)/ /	DURJYODHAN RAITA MP	SANGRAM KESHARI MISHRA	12061/2024
194	D-WP(C)/33779/2024 WP(C)/20386/2024	SURESH CHANDRA PRADHAN MP		12062/2024
195	D-WP(C)/39040/2024 WP(C)/ /	RANJAN KUMAR BARIK MP	BIBHU PRASAD DAS	12063/2024
196	D-WP(C)/32767/2024 WP(C)/18255/2024	HAREKRUSHNA DASH MP	BANSHIDHAR SATAPATHY	12064/2024
197	D-WP(C)/32763/2024 WP(C)/18263/2024	DHIRENDRA KUMAR MOHANTY MP	BANSHIDHAR SATAPATHY	12065/2024
198	D-WP(C)/39041/2024 WP(C)/ /	ARATI PRADHAN MP	JAGAJIBAN PRADHAN	12066/2024
199	D-WP(C)/32760/2024 WP(C)/18267/2024	RATIKANTA DAS MP	BANSHIDHAR SATAPATHY	12067/2024
200	D-WP(C)/32822/2024 WP(C)/18546/2024	DILIP KUMAR SAHOO MP	BANSHIDHAR SATAPATHY	12068/2024
201	D-WP(C)/33017/2024 WP(C)/18548/2024	AJAYA KUMAR KHATEI MP	BANSHIDHAR SATAPATHY	12069/2024
202	D-WP(C)/39039/2024 WP(C)/ /	AYEESURYA MISHRA MP	PRADIPTA KUMAR SINGH	12070/2024
203	D-WP(C)/32823/2024 WP(C)/18551/2024	INDRAMANI DAS MP	BANSHIDHAR SATAPATHY	12071/2024
204	D-WP(C)/33018/2024 WP(C)/18556/2024	BATAKRUSHNA MUDULI MP	BANSHIDHAR SATAPATHY	12072/2024
205	D-WP(C)/39050/2024 WP(C)/ /	BAHADAJHOLA PACS LTD., NAYAGARH MP	BIBHUTI BHUSAN SWAIN	12073/2024
206	D-WP(C)/39046/2024 WP(C)/ /	GIRISH CHANDRA SAHOO MP	SAILABALA JENA	12074/2024
207	D-WP(C)/39057/2024 WP(C)/ /	ULLASH KUMAR DAS MP	SAIBRATA RATH	12075/2024
208	D-WP(C)/39057/2024 WP(C)/ /	ULLASH KUMAR DAS MP	SAIBRATA RATH	12076/2024
209	D-WP(C)/39058/2024 WP(C)/ /	AMARDEEP AGARWAL MP	PRABODHA CHANDRA NAYAK	12077/2024